

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5829/2022

PALLAVI SHARMA

Appellant(s)

VERSUS

ASHIANA MAINTENANCE SERVICES LLP & ORS.

Respondent(s)

Date : 28-03-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K. VINOD CHANDRAN
[IN CHAMBERS]

For Appellant(s) : Mr. Amit Pawan, AOR

For Respondent(s) Mr. Sahil Tagotra, AOR
Ms. Rashika Narain, Adv.
Mr. Sujay Jain, Adv.

Mr. Anjuman Tripathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 288758/2024 seeking deletion of respondent nos. 14 to 16 and 19 is allowed.

2. Name of said respondents be deleted from the array of parties at the risk of the petitioner.

3. Amended memo of parties be filed accordingly.

4. Learned counsel for the petitioner prays for and is granted four weeks time to file spare copies for effecting service upon unserved respondent no. 2.

5. List the matter after four weeks.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR